

(b) Increase in the number of new claims is partly due to assumption of common carriers' liability with effect from 1-1-62 and partly due to increase in traffic handled. Some of the steps taken in the matter of prevention of Claims are indicated in the statement laid on the Table of the House. [See Appendix IV, annexure No. 81].

(c) The number of outstanding claims on Northern and North Eastern Railways as on 30-4-62 are given below:—

<i>Railways</i>	<i>No. of claims as on 30.4.62</i>	<i>out standing</i>
Northern	6,212.	
North Eastern	1,831.	

Lady Hardinge Hospital, New Delhi

3626. Shri N. Sreekantan Nair: Will the Minister of Health be pleased to state:

(a) whether Government are aware that stray dogs and cats roam about in the rooms and special wards of the Lady Hardinge Hospital, New Delhi and spoil the eatables of the patients;

(b) whether Government are also aware that monkeys enter the rooms and cottages and snatch away fruits and eatables from the patients;

(c) whether it is also a fact that a few days back a monkey mauled the chowkidar of the cottages in the Lady Hardinge Hospital and the man was admitted in the Hospital; and

(d) if so, what action is being taken in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Sometimes stray cats and dogs are found roaming about in the premises of the Hospital.

(b) Some monkeys live on the trees nearby and cause nuisance occasionally.

(c) One of the Class IV employees was attacked by a monkey but he has not sent any report to the hospital authorities.

(d) Efforts are being made to do away with this nuisance with the co-operation of the New Delhi Municipal Committee and others.

Factory in Ranjeet Nagar, South Patel Nagar, Delhi

3627. Shri N. Sreekantan Nair: Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is a factory in Ranjeet Nagar, South Patel Nagar, Delhi, which manufactures chemicals;

(b) whether it is also a fact that the existence of the factory is resented by the people of the colony as the smoke emitted through the chimneys of the factory is considered harmful to the health of the residents especially when they have to sleep outside in the summer;

(c) under what provisions of the law the factory has been allowed to continue in the residential area; and

(d) steps taken to remove it to some factory area?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Yes.

(c) The factory has been in existence for a number of years. It was set up before Ranjeet Nagar colony was developed, and the factory is duly licensed.

(d) The old factories which existed prior to the formation of the Corporation are being allowed to continue till such time as alternative sites are allotted in some industrial areas.

Establishment of New Division of E. Railway at Dhanbad

3628. Dr. Saradish Roy: Will the Minister of Railways be pleased to

state:

(a) whether there is any proposal to establish a new Division of the Eastern Railway at Dhanbad; and

(b) if so, what extra expenditure railways will have to bear and how many additional staff will be required?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): A statement is laid on the Table of the Lok Sabha.

STATEMENT

It has been decided to set up a full-fledged Division at Dhanbad, in place of the present Dhanbad Transportation Division which works within the jurisdiction of the Divisional Superintendent, Asansol. This decision has been taken as an improvement in administrative organisation keeping in view the likely increase in the work load of the present composite Asansol Division in the Third Plan period with the anticipated increase in coal production, etc.

The net additional outlay on staff quarters, office buildings, etc. at Dhanbad is estimated at Rs. 40 lakhs approximately. The recurring expenditure on additional staff, maintenance of additional buildings to be put up, contingencies, etc. may be of the order of Rs. 2,80,000 per year which, in relation to the improvement in administrative organisation to be secured, is considered to be relatively small. The formation of a separate division at Dhanbad by splitting the existing divisional cadre at Asansol will necessitate the creation of only one permanent additional gazetted post and some 90 posts in the non-gazetted cadre.

Running of Train between Delhi and Nangal Dam

3629. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a carriage with one Third Class compartment was being run between New

Delhi Railway Station and Nangal Dam;

(b) whether it is a fact that running of that compartment has been discontinued from April, 1962;

(c) if so, what are the reasons therefor;

(d) what is the number of Third Class tickets issued per day during the period from 1st May, 1962 onwards and the number of seats available in the direct compartment between Delhi and Nangal Dam running at present; and

(e) whether there is any proposal to start a regular train between Delhi and Nangal Dam?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Yes.

(c) (i) Poor utilization by through passengers and (ii) Shunting difficulties at Ambala Cantt.

(d) The information is being collected and will be laid on the Table of the Sabha.

(e) No.

C. H. S. Dispensaries in Delhi

3630. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a large number of Government quarters have been occupied by the C.H.S. Dispensaries and the staff employed therein;

(b) if so, how many such units have been allotted for Doctors and Dispensaries;

(c) whether the experience of the working of the dispensaries indicates the need for constructing self-contained dispensaries to provide for better facilities for various examinations and treatment as the existing arrangements available in the Hospitals are not satisfactory; and

(d) if so, what steps are proposed to be taken in this regard?